## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capitals)	Represented by	Signature
FOX TK Bhookay	counsel for	
Shwetha Vasuderan	Petitioners	lovella
	1-22	
(2) T. U.P. Saiviha. Lukumarlad Cholm	For Coursel Lu	T.v.P. Savihi
to know lay ( well	In ter ven or	D. M.
3. D. CHANDRAGUPTA	Counsel for R2	(W.O.)

Counsel for petitioner present. Counsel for Intervener present. Counsel for R2 present. Counsel for petitioner stated that notices to all respondents have been sent and delivery details are yet to be received. She sought time to file proof of sending and effecting service of notices to respondents along with an affidavit. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.

ORDER

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)